

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1
26.03.2021
C.P.C/351/79/2019
O.A./351/459/2019

SMT U SUMATHI BAI
-V/S-
MR D BALAJI

ITEM NO:6

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv. : Mr. R. Halder



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for alleged contemnors submits that speaking order has been issued and therefore the CPC is dropped. Notices, issued, if any, are also discharged.</p> <p>None appears on behalf of the petitioner to dispute the fact.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>